



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Nov/202324/9**DATED:** 12/12/2023Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Nov/202324/9 dated 12/12/2023 of Norms Committee - VII for the year 2023-24 was held on 12/12/2023 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical Consultant	DGFT
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00231673AM22
RA File Number	022404000115 AM21
Licence No and Date	0211000017/null

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	14900.0 MTS	27101221	Light Naphtha	33802.14 MTS
			29011000	Solvent;Exxsol Hexane Fluid, Hydrosol n-hexane-Solane Hexane 45, Exxsol Hexane RD, Hexane Polymer Grade	223500.0 Kg
			38151900	Catalyst;PZ , RZ, PZ - 120, RZ-200, LYNX 200 HAH Catalyst in Hexane Slurry, BCE-S, C-Donor,	6854.0 Kg
			38249900	Additives;Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A,	93497.5 Kg
			38123990	Anti-oxidants;Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168, ETHAPHOS (R) 368	35760.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	2 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002498AM23
RA File Number	NA
Licence No and Date	0510412937/17/12/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for examination.	

Case No.	3 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM REVIW00004354AM24
RA File Number	022404000198 AM20
Licence No and Date	0210209810/02/03/2020

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

SL No.	Export item	Qty	Import item	Qty usage / Kg
1	Belsil LW 200	1 kg	5- Chloro -2- Methyl -4 Isothiazolin -3- one (Kathon CG/ Microcare ITO)	0.00141
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00052
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.01197

			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F (Linear Alkyl Benzene Sulphonic Acid)	0.03902
			KF- 9702-T Methylsiloxanes (Organo - Inorganic Compound)	0.49074
			SCHUTZ ECO BULK MX 1000	net to net
2	Belsil EG 7	1 kg	Elastosil VIPO 200 (Specility Polysiloxane)	0.21567
			Wacker Intermediate C 182 (Specility Polysiloxane)	0.00577
			BELSIL DM 5 (Poly Dimethyl Siloxane)	0.77630
			Wacker Catalyst OL/ Wacker Catalyst Intermediate (Platinum Compound + Polydimethylsiloxane)	0.00003
3	Belsil CK 9819	1 kg	Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.44049
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.04855
			5- Chloro -2- Methyl -4 Isothiazolin -3- one (Kathon CG/ Microcare ITO)	0.00113
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00050
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F (Linear Alkyl Benzene Sulphonic Acid)	0.03915
4	Belsil CK 985	1 kg	WACKER® CM 040 SILICONE FLUID (Cyclosiloxane)	0.03648
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.13464

			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.05610
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00333
			Wacker AK 0.65 CN Silicone Fluid (Hexamethyldisiloxane)	0.00001
			5- Chloro -2- Methyl -4 Isothiazolin -3- one (Kathon CG/ Microcare ITO)	0.00098
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00054
5	Silfoam SE 3646 / SILFOAM SE 3646 M	1 kg	2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00119
			ARLYPON SA-6 (Alkyl Polyglycol Ether)	0.03210
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.02378
			SILFOAM SC 120 (Poly Dimethyl Siloxane with filler) '	0.13793
6	BELSIL DADM 5050 E	1 kg	Wacker AK 60000 Silicone Fluid/Wacker Fluid 122K (Dimethyl Polysiloxane)	0.40090
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.09658
			Wacker AK 10 Silicone Fluid (Poly Dimethyl Siloxane)	0.00255
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00072

			Wacker Intermediate C 191 (Hexamethyldisiloxane)	0.00001
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.08470
			Schutz ECO BULK MX 1000	net to net
7	Belsil DM 60082 M1/Belsil DM 60082 M2	1 kg	Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.52500
			Decamethylcyclopentasiloxane (D5)	0.07500
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.01000
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F (Linear Alkyl Benzene Sulphonic Acid)	0.05000
			5- Chloro -2- Methyl -4 Isothiazolin -3- one (Kathon CG/ Microcare ITO)	0.00100
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.0001
			Schutz ECO Bulk MX 1000	net to net
8	Silfoam SE 4251	1 kg	SILFOAM SC 132 (Poly Dimethyl Siloxane with filler)	0.18080
			Wacker AK Fluid 100 (Poly Dimethyl Siloxane)	0.18080
			Wacker LO31 (Specility Polysiloxane)	0.01570
			SILRES 804 (Specility Polysiloxane)	0.01670
9	Belsil HW 3	1 kg	5- Chloro -2- Methyl -4 Isothiazolin -3- one (Kathon CG/ Microcare ITO)	0.00119

			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00053
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.04199
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F (Linear Alkyl Benzene Sulphonic Acid)	0.05335
			Wacker PDM Siloxane	0.44510
10	Powersoft 540	1 kg	IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.16184
			Wacker AK 0.65 CN Silicone Fluid (Hexamethyldisiloxane)	0.00003
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.01596
			Wacker PDM Siloxane	0.33428
11	Wacker 91E	1 kg	5- Chloro -2- Methyl -4 Isothiazolin -3- one (Kathon CG/ Microcare ITO)	0.00025
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00060
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.06266
			Wacker AK 0.65 CN Silicone Fluid (Hexamethyldisiloxane)	0.00002
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00903

			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.33635
12	Powersoft 380	1 kg	Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.29640
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.01987
			Lutensol XP 50/Lutensol XP 80 (Poly(Oxy 1,2 ethanediyl) alpha 2 propyl heptyl, omega Hydroxy 2 propylheptanol)	0.02185
			Lutensol XP 80	0.03000
			Pluronic F 127 PRILL/Synperonic PE/F127 (Flake) (Poloxamer 407)	0.04370
13	Belsil EG 8	1 kg	Elastosil VIPO 200 (Specility Polysiloxane)	0.21420
			Wacker Intermediate C 182 (Specility Polysiloxane)	0.00640
			BELSIL DM 5 (Poly Dimethyl Siloxane)	0.77090
			Wacker Catalyst OL/ Wacker Catalyst Intermediate (Platinum Compound + Polydimethylsiloxane)	0.00210
			SIPELL RE 61 F (Specility Polysiloxane)	0.00640
14	Belsil DM 9819 NB	1 kg	IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.04716
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F (Linear Alkyl Benzene Sulphonic Acid)	0.03772
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.44000
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	4 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	HALDIA PETROCHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	018305000883AM21				
RA File Number	022404000016 AM21				
Licence No and Date	0210209905/04/06/2020				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
27101290	Pyrolysis Gasoline((Py Gas))	40000.0 MTS	27101221	Light Naphtha	29360.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	5 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	HALDIA PETROCHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	018305000884AM21				
RA File Number	022404000017 AM21				
Licence No and Date	0210209906/04/06/2020				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

27101290	Pyrolysis Gasoline((Py Gas))	39000.0 MTS	27101221	Light Naphtha	28626.0 MTS
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	6 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	018705000808AM21
RA File Number	022404000055 AM21
Licence No and Date	0210210033/13/08/2020

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/LLDPE (Linear Low Density Polyethylene) granules	16875.0 MTS	27101221	Light Naphtha	38282.63 MTS
			29011000	Solvent;Exxsol Hexane Fluid, Hydrosol n-hexane-Solane Hexane 45, Exxsol Hexane RD, Hexane Polymer Grade	253125.0 Kg
			38151900	Catalyst;PZ , RZ, PZ - 120, RZ-200, LYNX 200 HAH Catalyst in Hexane Slurry, BCE-S, C-Donor,	7762.5 Kg
			38249900	Additives;Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A,	105890.633 Kg
			38123990	Anti-oxidants:Songnox	40500.0 Kg

				1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168,	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	7 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	018705000812AM21
RA File Number	022404000062 AM21
Licence No and Date	0210210055/24/08/2020

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	16450.0 MTS	27101221	Light Naphtha	37318.47 MTS
			29011000	Solvent;Exxsol Hexane Fluid, Hydrosol n-hexane-Solane Hexane 45, Exxsol Hexane RD, Hexane Polymer Grade	246750.0 Kg
			38151900	Catalyst;PZ , RZ, PZ - 120, RZ-200, LYNX 200 HAH Catalyst in Hexane Slurry, BCE-S, C-Donor,	7567.0 Kg
			38249900	Additives;Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A,	103223.755 Kg

			38123990	Anti-oxidants;Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168, ETHAPHOS (R) 368,	39480.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	8 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00032718AM21
RA File Number	022404000115 AM21
Licence No and Date	0200000010/07/12/2020

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	14900.0 MTS	27101221	Light Naphtha	33802.14 MTS
			29011000	Solvent;Exxsol Hexane Fluid, Hydrosol n-hexane-Solane Hexane 45, Exxsol Hexane RD, Hexane Polymer Grade	223500.0 Kg
			38151900	Catalyst;PZ , RZ, PZ - 120, RZ-200, LYNX 200 HAH Catalyst in Hexane Slurry, BCE-S, C-Donor,	6854.0 Kg
			38249900	Additives;Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Atmoslip E, INNOSLIP-E,	93497.5 Kg

				DHT-4A,	
			38123990	Anti-oxidants;Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168, ETHAPHOS (R) 368	35760.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	9 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00035637AM21
RA File Number	022404000115 AM21
Licence No and Date	0211000017/10/12/2020

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	14900.0 MTS	27101221	Light Naphtha	33802.14 MTS
			29011000	Solvent;Exxsol Hexane Fluid, Hydrosol n-hexane-Solane Hexane 45, Exxsol Hexane RD, Hexane Polymer Grade	223500.0 Kg
			38151900	Catalyst;PZ , RZ, PZ - 120, RZ-200, LYNX 200 HAH Catalyst in Hexane Slurry, BCE-S, C-Donor,	6854.0 Kg
			38249900	Additives;Atmer 163-LQ-	93497.5 Kg

				(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A,	
			38123990	Anti-oxidants;Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168, ETHAPHOS (R) 368	35760.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	10 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00041013AM21
RA File Number	02AA04005994 AM21
Licence No and Date	0211000042/17/12/2020

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
27101290	Pyrolysis Gasoline((Py Gas))	36000.0 MTS	27101221	Light Naphtha	26424.0 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	11 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00045770AM21

RA File Number	02AA04006398 AM21				
Licence No and Date	0211000084/23/12/2020				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE(High Density Polyethylene granules)LLDPE (Linear Low Density Polyethylene)(granules)	15575.0 MTS	27101221	Light Naphtha	35333.45 MTS
			29011000	Solvent;Exxsol Hexane Fluid, Hydrosol n-hexaneSolane Hexane 45, Exxsol Hexane RD, Hexane Polymer Grade	233625.0 Kg
			38151900	PZ , RZ, PZ - 120, RZ-200, LYNX 200 HAH Catalyst in Hexane Slurry, BCE-S, C-Donor, SILANE CHM-DIMETHOXY, Z 212 AVANT, Z 213 AVANT	7164.5 Kg
			38249900	Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A, STABIACE HT-P, Hycite 713, Synthetic Hydrotalcite	97733.13 Kg
			38123990	Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168, ETHAPHOS (R) 368, ADK STAB AO-2112, Hostanox P-	37380.0 Kg

				EPQP,	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	12 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00073155AM21
RA File Number	02AA04008172 AM21
Licence No and Date	0211000235/29/01/2021

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	15000.0 MTS	27101221	Light Naphtha	34029.0 MTS
			29011000	Solvent Exxsol Hexane Fluid, Hydrosol n-hexane-Solane Hexane 45, Exxsol Hexane RD, Hexane Polymer Grade	225000.0 Kg
			38151900	Catalyst;PZ , RZ, PZ - 120, RZ-200, LYNX 200 HAH Catalyst in Hexane Slurry, BCE-S, C-Donor, SILANE CHM- DIMETHOXY, Z 212 AVANT, Z 213 AVANT	6900.0 Kg
			38249900	Additives;Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A, STABIACE	94125.0 Kg

				HT-P, Hycite 713, Synthetic Hydrotalcite	
			38123990	Anti-oxidants; Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168, ETHAPHOS (R) 368, ADK STAB AO-2112, Hostanox P-EPQP, Songnox DLTD, Songnox 1010PW	36000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS					

Case No.	13 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00073158AM21
RA File Number	02AA04008290 AM21
Licence No and Date	0211000243/29/01/2021

Norms Committee Decision:

. The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

SN	Export Item	Quantity	Import item	Qty	UOM
1	Belsil UL 309	1 MT	Wacker PDM Siloxanes / EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	489.76	kgs
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F	38.79	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030	14.30	kgs
			Schutz ECO BULK MX 1000	1:1	nos

			5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	1.00	kgs
			2- Methyl -4-Isothiazolin-3-one (Microcare MT)	0.50	kgs
2	Belsil HL 2999 M3/ Belsil HL 999	1 MT	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC) /KF- 9702-T Methylsiloxanes (Organo - Inorganic Compounds)	595.76	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13- 50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030	35.40	kgs
			Wacker Silazane HMN	1.77	kgs
			Sodium Benzoate	4.5	kgs
			Citric Acid Anhydrous	3.30	kgs
			RHODICARE T (Xanthan Gum)	1.30	kgs
			Hexamethyldisiloxane	0.08	kgs
			Schutz ECO BULK MX 1000	1:1	nos
3	Belsil ADM 31/ Belsil ADM 331	1 MT	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC) /KF- 9702-T Methylsiloxanes (Organo - Inorganic Compounds)	348.63	kgs
			Wacker AK 10	8.94	kgs
			Silane PC 1220/Geniosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	3.63	kgs

			Citric Acid Anhydrous	4.17	kgs
			Sodium Benzoate	4.60	kgs
			Hexamethyldisiloxane	0.02	kgs
			DEHYQUART A CA	10.08	kgs
4	Belsil UL 2899/ Belsil UL 3199/Belsil UL 2799	1 MT	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC) /KF- 9702-T Methylsiloxanes (Organo - Inorganic Compounds)	577.52	kgs
			Wacker Silazane HMN	1.73	kgs
			Hexamethyl disiloxane	0.09	kgs
			PLURIOL E 200	4.98	kgs
			Pluronic F 127 Prill /Poloxamer 407/ Synperonic PE/F127 (Flake)	29.96	kgs
			Rhodicare T	1.66	kgs
			Citric Acid Anhydrous	3.26	kgs
			Sodium Benzoate	4.50	kgs
			Schutz ECO BULK MX 1000	1:1	nos
5	Wacker Antifoam Emulsion SE 47 M/ Wacker SD 97	1 MT	Silfoam SC 120 Anti foam Compound (Poly Dimethyl Siloxane and Auxiliary)	130.00	kgs
			5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	1.00	kgs
			2- Methyl -4-Isothiazolin-3-one (Microcare MT)	0.50	kgs

6	Belsil DM 28006/Belsil 60082 M/Belsil DM 60082/ Belsil DM 60082 M1/ Belsil DM 60082 M2	1 MT	Wacker PDM Siloxanes / EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	525.00	kgs
			Decamethylcyclopentasiloxane (D5)	75.00	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030	10.00	kgs
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F	50.00	kgs
			5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	1.00	kgs
			2- Methyl -4-Isothiazolin-3-one (Microcare MT)	0.50	kgs
			Schutz ECO Bulk MX 1000	1:1	nos
7	BELSIL DADM 5050 E	1 MT	Wacker AK60000 Silicone Fluid /Wacker Fluid 122K	400.90	kgs
			Wacker PDM Siloxanes / EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	96.58	kgs
			Wacker AK10	2.55	kgs
			Silane Silane PC 1220/Geniosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.72	kgs
			HEXAMETHYLDISILOXANE/ Wacker Intermediate C 191	0.01	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO	84.70	kgs

			3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030		
			Schutz ECO BULK MX 1000	1:1	nos
8	BELSIL DM 5100 E	1 MT	Wacker AK60000 Silicone Fluid /Wacker Fluid 122K	498.50	kgs
			Schutz ECO BULK MX 1000	1.00	nos
9	BELSIL DM 3140 E	1 MT	Wacker PDM Siloxanes / EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	459.00	kgs
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F	39.00	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030	49.00	kgs
			Wacker TES 28 Ethyl Silicate	3.00	kgs
10	BELSIL 551 HP	1 MT	Wacker PDM Siloxanes / EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	162.20	kgs
			Silane PC 1220/Geniosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	10.00	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl	113.00	kgs

			Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030		
			Wacker LO 66	38.00	kgs
			Cavasol W7 HP TL/ Cavatex W7 HP TL	20.00	kgs
11	Wacker Finish 93 M/ Finish J 52 M	1 MT	Wacker PDM Siloxanes / EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	309.00	kgs
			Silane PC 1220/Geniosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	43.20	kgs
			Iso Tridecanol Ethoxolates	247.20	kgs
12	Powersoft 180/ Powersoft 180 M	1 MT	Wacker PDM Siloxanes / EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	374.40	kgs
			Silane PC 1220/Geniosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	52.40	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030	209.00	kgs

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS

Case No.	14 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00099108AM21

RA File Number	02AA04010186 AM21				
Licence No and Date	0211000380/08/03/2021				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
27101290	Pyrolysis Gasoline((Py Gas))	30500.0 MTS	27101221	Light Naphtha	22387.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	15 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	HALDIA PETROCHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00034963AM22				
RA File Number	02AA04003452 AM22				
Licence No and Date	0211000647/07/05/2021				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
27101290	Pyrolysis Gasoline((Py Gas))	25250.0 MTS	27101221	Light Naphtha	18533.5 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	16 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved

Party Name	HALDIA PETROCHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00114512AM22				
RA File Number	02AA04006457 AM22				
Licence No and Date	0211000805/14/06/2021				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
27101290	Pyrolysis Gasoline((Py Gas))	25000.0 MTS	27101221	Light Naphtha	18350.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	17 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	HALDIA PETROCHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00114515AM22				
RA File Number	02AA04006394 AM22				
Licence No and Date	0211000807/14/06/2021				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
27101290	Pyrolysis Gasoline((Py Gas))	23000.0 MTS	27101221	Light Naphtha	16882.0 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00149436AM22
RA File Number	02AA04015892 AM22
Licence No and Date	0211001005/28/07/2021

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39021000	PP Granules((Polypropylene granules))	10000.0 MTS	27101221	Light Naphtha	12730.0 MTS
			38151900	Catalyst	4160.0 Kg
			38249900	Additives	25000.0 Kg
			38123990	Anti-oxidants	17170.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	19 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00186592AM22
RA File Number	02AA04025819 AM22
Licence No and Date	0211001233/17/09/2021

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

SN	Export item	Quantity	Import item	Qty	UOM
1	Belsil LW 200	1kg	5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	0.00141	Kgs
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00052	Kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol	0.01197	Kgs
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F	0.03902	Kgs
			KF 9702-T Methylsiloxanes (organo-inorganic compound)	0.49074	Kgs
			SCHUTZ ECO BULK MX 1000	01:01	Nos
2	Belsil EG 7	1kg	Elastosil VIPO 200/ EL ViPo 200	0.21567	Kgs
			Wacker Intermediate C 182	0.00577	Kgs
			BELSIL DM 5	0.77630	Kgs
			Wacker Catalyst OL / Wacker Catalyst Intermediate	0.00003	Kgs
3	Belsil CK 9819	1kg	Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.44049	Kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.04855	Kgs

			5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	0.00113	Kgs
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.0005	Kgs
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F	0.03915	Kgs
4	Belsil CK 985	1kg	WACKER ® CM 040 silicone fluid (Cyclosiloxane)	0.03648	Kgs
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.13464	Kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.0561	Kgs
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00333	Kgs
			Wacker AK 0.65 CN Silicone Fluid (Hexamethyldisiloxane)	0.00001	Kgs
			5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	0.00098	Kgs
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00054	Kgs
5	Silfoam SE 3646/ Silfoam SE 3646M	1kg	2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.00119	Kgs

			ARLYPON SA-6	0.0321	Kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.02378	Kgs
			SILFOAM SC 120	0.13793	Kgs
6	BELSIL DADM 5050 E	1kg	Wacker AK 60000 Silicone Fluid/Wacker Fluid 122K	0.4009	Kgs
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.09658	Kgs
			Wacker AK 10 Silicone Fluid	0.00255	Kgs
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00072	Kgs
			HEXAMETHYLDISILOXANE/Wacker Intermediate C 191	0.00001	Kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.0847	Kgs
			Schutz ECO BULK MX 1000	01:01	Nos
7	Belsil DM 60082 M1/Belsil DM 60082 M2	1kg	Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.525	Kgs

			Decamethylcyclopentasiloxane (D5/ KF-995)	0.075	Kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.01	Kgs
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F	0.05	Kgs
			5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	0.001	Kgs
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.0005	Kgs
			Schutz ECO Bulk MX 1000	01:01	Nos
8	Silfoam SE 4251	1kg	SILFOAM® SC 132	0.1808	Kgs
			WACKER® AK fluid 100	0.1808	Kgs
			WACKER® L 031	0.0157	Kgs
			Silres 804 (specility polysiloxane)	0.0167	Kgs
9	Belsil HW 3	1kg	5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	0.00119	Kgs
			2-Methyl - 4- Isothiazolin-3-one (	0.00053	Kgs

			Microcare MT/ Neolone 950)		
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.04199 Kgs	
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F	0.05335 Kgs	
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.4451 Kgs	
10	Powersoft 540	1kg	IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.16184 Kgs	
			WACKER® AK 0,65 CN Silicone Fluid	0.00003 Kgs	
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.01596 Kgs	
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.33428 Kgs	
11	Wacker 91E	1kg	5- Chloro -2- Methyl -4 Isothiazolin -3-one (Kathon CG/ Microcare ITO)	0.00025 Kgs	
			2-Methyl - 4- Isothiazolin-3-one (Microcare MT/ Neolone 950)	0.0006 Kgs	

			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.06266	Kgs
			Wacker AK Fluid 0.65	0.00002	Kgs
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00903	Kgs
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.33635	Kgs
12	Powersoft 380	1kg	Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.2964	Kgs
			JH- A 602 Silane Coupling Agent / Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.01987	Kgs
			Lutensol XP 50/ Lutensol XP 80 [Poly(Oxy 1,2 ethanediyl) alpha 2 propyl heptyl, omega Hydroxy 2 propylheptanol]	0.05185	Kgs
			Pluronic F 127 PRILL/Synperonic PE/F127 (Flake) (Poloxamer 407)	0.0437	Kgs
13	Belsil EG 8	1kg	Elastosil VIPO 200/ EL ViPo 200	0.2142	Kgs
			Wacker Intermediate C 182	0.0064	Kgs
			BELSIL DM 5	0.7709	Kgs
			Wacker Catalyst OL / Wacker Catalyst Intermediate	0.0021	Kgs

			SIPELL RE 61 F (Specility Polysiloxane)	0.0064	Kgs
14	Belsil DM 9819 NB	1kg	IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol /Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/0 13-50/013-30/0 13-60 Imbentin T 100 90%/ T 050/ T 030	0.04716	Kgs
			Marlon AS 3/Rhodacal SS A/R/NANSA SSA/F	0.03772	Kgs
			Wacker PDM Siloxane (Poly Dimethyl Siloxane)	0.44	Kgs
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	20 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00257667AM22
RA File Number	02AA04033676 AM22
Licence No and Date	0211001525/18/11/2021

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/	11000.0 MTS	27101221	LIght Naphtha	24954.6 MTS

	LLDPE (Linear Low Density Polyethylene) granules		29011000	Solvent	165000.0 Kg
			38151900	Catalyst	5060.0 Kg
			38249900	Additives	69025.0 Kg
			38123990	Anti-oxidants	26400.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS

Case No.	21 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00272399AM22
RA File Number	08AA04034850 AM22
Licence No and Date	0811003288/02/12/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that firm has replied to the DL. The committee decided to defer the case for examination.	

Case No.	22 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00318586AM22				
RA File Number	02AX04000064 AM22				
Licence No and Date	0211001805/14/01/2022				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
SN	Export Item	Quantity	Import item	Quantity	UOM
1	For Belsil(R) UL 630 M5	1 MT	Wacker PDM Siloxanes (Poly Dimethyl	489.70	kgs

			Siloxane)		
			Marlon AS 3/Rhodacal SS A/R (Linear Alkyl Benzene Sulphonic Acid)	38.70	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	14.30	kgs
			Schutz ECO BULK MX 1000	net to net	
2	For Belsil(R) UL 630 M5	1 MT	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC) / KF-9702-T Methylsiloxanes (Organo - Inorganic compounds)	489.70	kgs
			Marlon AS 3/Rhodacal SS A/R (Linear Alkyl Benzene Sulphonic Acid)	38.70	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	14.30	kgs
			Schutz ECO BULK MX 1000	net to net	kgs
3	For Belsil(R) UL 9810 M5	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	452.00	kgs
			Marlon AS 3/Rhodacal SS A/R (Linear Alkyl Benzene Sulphonic Acid)	54.30	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO	59.00	kgs

			3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)		
			Schutz ECO BULK MX 1000	net to net	
4	Belsil(R) UL 9810 M5	1 MT	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC) / KF-9702-T Methylsiloxanes (Organo - Inorganic compounds)	452.00	kgs
			Marlon AS 3/Rhodacal SS A/R (Linear Alkyl Benzene Sulphonic Acid)	54.30	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13- 30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	59.00	kgs
			Schutz ECO BULK MX 1000	net to net	
5	For Belsil(R) HL 2999 M3	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	595.00	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13- 30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	35.00	kgs
			Wacker Silazane HMN (Hexamethyldisilazane)	1.77	kgs
			Sodium Benzoate	4.5	kgs

			Citric Acid Anhydrous (2-Hydroxy 1,2,3 Propane Tricarboxylic Acid)	3.30	kgs
			RHODICARE T (Xanthan Gum)	1.30	kgs
			Hexamethyldisiloxane	0.08	kgs
			Schutz ECO BULK MX 1000	net to net	
6	For Belsil(R) HL 2999 M3	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	595.70	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	35.40	kgs
			Wacker Silazane HMN (Hexamethyldisilazane)	1.77	kgs
			Sodium Benzoate	4.5	kgs
			Citric Acid Anhydrous (2-Hydroxy 1,2,3 Propane Tricarboxylic Acid)	3.30	kgs
			RHODICARE T (Xanthan Gum)	1.30	kgs
			Hexamethyldisiloxane	0.08	kgs
					kgs
7	For Powersoft ® 270	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	383.00	kgs

			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	185.00	kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent/ Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	13.70	kgs
			Hexamethyldisiloxane	0.05	kgs
8	For Belsil(R) ADM 331	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	348.00	kgs
			Wacker AK 10 (Dimethyl Polysiloxane)	8.94	kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent/ Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	3.63	kgs
			Citric Acid Anhydrous (2-Hydroxy 1,2,3 Propane Tricarboxylic Acid)	4.17	kgs
			Sodium Benzoate	4.60	kgs
			Hexamethyldisiloxane	0.02	kgs
			DEHYQUART A CA (Cetrimonium Chloride)	10.00	kgs
9	For Belsil(R) DM 9819	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	440.00	kgs

			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	47.00	kgs
			Marlon AS 3/Rhodacal SS A/R (Linear Alkyl Benzene Sulphonic Acid)	37.70	kgs
			Schutz ECO BULK MX 1000	1.00	kgs
			2-Methyl - 4- Isothiazolin-3-one	1.13	kgs
			5- Chloro -2- Methyl -4 Isothiazolin -3-one Kathon CG/ Microcare ITO	0.50	kgs
10	For Wetsoft(R) 333	1 MT	Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/ Wacker Intermediate C 405	113.00	kgs
			Poly (Oxy 1,2 ethanediyl) alpha 2 propyl heptyl, omega Hydroxy 2 propylheptanol Lutensol XP 80/ Lutensol XP 50	12.10	kgs
			BAYPRET USV (Modified Polyether, Aqueous preparation)	164.50	kgs
			2-Methyl - 4- Isothiazolin-3-one	1.00	kgs
11	Wetsoft(R) 237 Conc/Metroark 723 Finish/ Metroark 723	1 MT	Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/ Wacker Intermediate C 405	701	kgs

12	For Belsil(R) UL 2899	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	577.00	kgs
			Wacker Silazane HMN	1.70	kgs
			Hexamethyl disiloxane	0.09	kgs
			PLURIOL E 200 (Polyethylene glycol)	4.98	kgs
			Pluronic F 127 Prill /Poloxamer 407/ Synperonic PE/F127 (Flake)	29.90	kgs
			RHODICARE T (Xanthan Gum)	1.66	kgs
			Citric Acid Anhydrous (2-Hydroxy 1,2,3 Propane Tricarboxylic Acid)	3.26	kgs
			Sodium Benzoate	4.50	kgs
			Schutz ECO BULK MX 1000	net to net	
13	For Wacker ® Finish CT 183E / Wacker ® Finish CT 190 M	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	177.80	kgs
			Mono(2 propylheptyl) ether , polymer with Oxirane (Lutensol XL 80/ Lutensol XL 50)	86.90	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlupal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T -	18.80	kgs

			050/ T- 030)		
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent/ Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	8.90	kgs
			Hexamethylsiloxane	0.01	kgs
14	For Wacker ® Finish CT 933E	1 MT	Wacker PDM Siloxanes (Poly Dimethyl Siloxane)	160.60	kgs
			Poly(Oxy 1,2 ethanediyl) alpha 2 propyl heptyl, omega Hydroxy 2 propylheptanol (Lutensol XP 80/ Lutensol XP 50)	79.00	kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13- 30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	16.80	kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311 / JH- A 602 Silane Coupling Agent/ Silane 192A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	8.10	kgs
			Hexamethylsiloxane	0.01	kgs
			Pluronic F 127 Prill /Poloxamer 407/ Synperonic PE/F127 (Flake)	47.27	kgs

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS

Case No.	23 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00329138AM22
RA File Number	08AX04000099 AM22

Licence No and Date	0811003836/24/01/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that firm has replied to the DL. The committee decided to defer the case for examination.	

Case No.	24 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00329143AM22
RA File Number	08AX04000093 AM22
Licence No and Date	0811003837/24/01/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that firm has replied to the DL. The committee decided to defer the case for examination.	

Case No.	25 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00358503AM22
RA File Number	05AX04000999 AM22
Licence No and Date	0511009317/17/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21. 08.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	26 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00374167AM22
RA File Number	05AX04000980 AM22
Licence No and Date	0511010644/03/03/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to defer the case for examination.

Case No.	27 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	KEY EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00381786AM22
RA File Number	03AX04001572 AM22
Licence No and Date	0311012517/10/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that import is waste material and classified under Prime material. Hence, the committee decided to reject the case.	

Case No.	28 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	ESSEN SPECIALITY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00397965AM22
RA File Number	24AX04000085 AM22
Licence No and Date	2411001456/23/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	29 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	HALDIA PETROCHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00401719AM22				
RA File Number	02AX04000213 AM22				
Licence No and Date	0211002190/25/03/2022				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export	Export Item	Quantity	ITC HS Code of	Import item	Quantity

item			import item		
39012000	HDPE (High Density Polyethylene) granules/(LLDPE (Linear Low Density Polyethylene) granules)	9900.0 MTS	27101221	Light Naphtha	22459.14 MTS
			29011000	Solvent	148500.0 Kg
			38151900	Catalyst	4554.0 Kg
			38249900	Additives Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A, STABIACE HT-P, Hycite 713	62122.5 Kg
			38123990	Anti-oxidants;Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168,	23760.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS					

Case No.	30 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000174AM23
RA File Number	08AX04000015 AM23
Licence No and Date	0811004617/11/04/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	31 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023

and Date	
HQ File Number	HQRNORM APPLY 00000348AM23
RA File Number	05AX04000161 AM23
Licence No and Date	0511011990/20/04/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	32 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	MANGALAM ORGANICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000443AM23
RA File Number	03AX04001371 AM22
Licence No and Date	0311014208/27/04/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023	
1. Technical justification for lower yield along with copy of technical literature in support of 65% yield in the single step reaction. 2. Quantity and sale value of byproduct formed in the reaction.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	33 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	KEY EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000484AM23
RA File Number	03AX04000346 AM23
Licence No and Date	0311014261/29/04/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that import is waste material and classified under Prime material. Hence, the committee decided to reject the case.	

Case No.	34 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000675AM23
RA File Number	04AX04000088 AM23
Licence No and Date	0411003257/09/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. To indicate indigenous items to use in making Rubber Compound, as total quantity of imported items is less than export quantity in each of export items. 2. Accordingly, to fill 4 E annexure, per kg of export item for both imported and indigenous items.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	35 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	JAGUAR PETROPACKS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000693AM23
RA File Number	07AX04000143 AM23
Licence No and Date	0711003947/10/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Bifurcation of quantity of export for Bags/Sacks/Fabrics. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	36 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	AYPOLS POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000698AM23
RA File Number	32AX04000240 AM22
Licence No and	3211003007/10/05/2022

Date	
Norms Committee Decision: The committee considered the case and noted that the firm has not provided any technical details required to examine the case in past two years. Hence, the committee decided to reject the case.	

Case No.	37 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000704AM23
RA File Number	02AX04000068 AM23
Licence No and Date	0211002386/11/05/2022

Norms Committee Decision: The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:	
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ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	10100.0 MTS	27101221	Light Naphtha	22912.86 MTS
			29011000	Solvent Exxsol Hexane Fluid, Hydrosol n-hexane-Solane Hexane 45, Exxsol Hexane RD, Hexane Polymer Grade	151500.0 Kg
			38151900	Catalyst PZ , RZ, PZ - 120, RZ-200, LYNX 200 HAH Catalyst in Hexane Slurry, BCE-S, C-Donor,	4646.0 Kg
			38249900	Additives Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A, STABIACE HT-P,	63377.5 Kg

			38123990	Anti-oxidants Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168	24240.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS					

Case No.	38 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	GLENROCK RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000728AM23
RA File Number	10AX04000046 AM23
Licence No and Date	1011001105/12/05/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item-1: Special Purpose Rubber Mats

ITC HS Code of Export item: 40169100

Qty.: 958565.0 Kg

Import Items:

S.No.	ITC HS Code of import item	Item description	Qty. recommended per kg of export item
1	40040000	Rubber Crumb Powder*	0.537 kg
2	40012200	Technically Specified Natural Rubber	0.222 kg

Export Item-2: Rubber Cattle Mats

ITC HS Code of Export item: 40169100

Qty.: 56582.0 Kg

Import Items:

S.No.	ITC HS Code of import item	Item description	Qty. recommended per kg of export item

1	40040000	Rubber Crumb Powder*	0.521 kg
2	40012200	Technically Specified Natural Rubber	0.162 kg

* Subject to statutory compliance, if any.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS

Case No.	39 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000733AM23
RA File Number	05AX04000399 AM23
Licence No and Date	0511012517/12/05/2022
Norms Committee Decision:	
The committee considered the case and noted that the firm has not provided any technical details required to examine the case in past two years. Hence, the committee decided to reject the case.	

Case No.	40 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000762AM23
RA File Number	05AX04000421 AM23
Licence No and Date	0511012551/13/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23. 11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	41 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	GEM POLYTECH INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000768AM23
RA File Number	02AX04000081 AM23

Licence No and Date	0211002402/13/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	42 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	HALDIA PETROCHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00000821AM23				
RA File Number	02AX04000089 AM23				
Licence No and Date	0211002413/18/05/2022				
Norms Committee Decision:					
The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the license as applied as under:					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	9650.0 MTS	27101221	Light Naphtha	21891.99 MTS
			29011000	Solvent	144750.0 Kg
			38151900	Catalyst	4439.0 Kg
			38249900	Additives	60553.75 Kg
			38123990	Anti-oxidants Songnox 1076SB, ADK STAB AO-50, Richfos 168, Songnox 1680 PW, Rianox 168, ETHAPHOS (R) 368,	23160.0 Kg

				ADK	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS					

Case No.	43 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	WELSET PLAST EXTRUSIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000914AM23
RA File Number	03AX04000121 AM23
Licence No and Date	0311014902/20/05/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042190	PVC COMPOUND COMMERCIAL GRADE(PVC COMPOUND COMMERCIAL GRADE Net Content Per 1 Kg : PVC Resin 0.150 Kg, Plasticizer (DOP) 0.090Kg, Antimony Trioxide 0.740 Kg, Stabilizer 0.020 Kg)	40000.0 Kg	39042110	PVC Resin	6180.0 Kg
			38122090	Plasticizer (DOP)	3708.0 Kg
			28259090	Antimony Trioxide	30488.0 Kg
			38122090	Stabilizer	824.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000943AM23
RA File Number	26AX04000012 AM23
Licence No and Date	2611000592/23/05/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. Specifications like thickness, GSM etc., of all the import items and Fabric/sheet etc. should be in Sq. meter (not in meter).
2. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately.
3. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product.
4. Also to clarify:
 - a) Import item; 4 - PU fabric in sets.
 - b) Import item; 17- thread sizes etc., which is in number.
 - c) Import item; 18 & 36- paper which is in number.
 - d) Import item; 19 & 34- plastic string, which is in number.
 - e) Import item; 38- Silica gel , which is in number
5. Specifications with dimension of export items.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	45 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00000979AM23
RA File Number	08AX04000297 AM23
Licence No and Date	0811005006/25/05/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. Catalogue and specification of import item no. 4

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	46 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved

Party Name		SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED			
Meeting Number and Date		NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023			
HQ File Number		HQRNORM APPLY 00000990AM23			
RA File Number		03AX04000858 AM23			
Licence No and Date		0311015006/25/05/2022			
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39181090	SPC TILES/PVC TILES	300000.0 SQUARE METER (SQM)	39041020	PVC RESIN	918900.0 Kg
			38122090	CAZN Stabilizer	49200.0 Kg
			34049020	PE WAX	6900.0 Kg
			27101978	Internal Lubricant	3900.0 kg
			39029000	CPE Impact Modifier	21300.0 Kg
			39069090	ACR PVC PROCESSING AID	21300.0 Kg
			39204900	PVC PRINTING FILM (upto 0.15 MM +/-10%)	315000.0 SQUARE METER (SQM)
			39189090	WEAR LAYER (upto 0.6 MM +/-10%)	315000.0 SQUARE METER (SQM)
			32089090	UV LACQUER/UV VARNISH FOR PVC FLOORING	5100.0 Kg

			39189090	IXPE/FLOOR UNDERLAYMENT (upto 1 MM +/-10%)	315000.0 kg
			35069999	HOT MELT GLUE/TECHNOMELT	6300.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	47 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	ESSEN SPECIALITY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001047AM23
RA File Number	24AX04000041 AM23
Licence No and Date	2411001624/27/05/2022

Norms Committee Decision:

The committee considered the case and noted that the firm has not provided any technical details required to examine the case in past two years. Hence, the committee decided to reject the case.

Case No.	48 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001066AM23
RA File Number	03AX04000895 AM23
Licence No and Date	0311015098/30/05/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. Material balance sheet for each type of export product.
2. Weight of export/Square meter.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	49 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001155AM23
RA File Number	05AX04000631 AM23
Licence No and Date	0511012957/02/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item : Bicycle Nylon Tyres EPDM (Min. 7.5%) Rubber Compound with Reflective Tape

ITC HS Code of Export item : 40115090

Quantity: 500 MT

Import Items:

S.No.	ITC HS Code of Import item	Import Item	Quantity recommended per 100Kg of export
1	40012100	Natural Rubber	27.23 MT
2	40021990	Synthetic Rubber (PBR/ SBR-1502)	11.34 MT
3.	40027000	Synthetic Rubber EPDM	8.00 MT
4.	28030010	Carbon Black (N-330, N-550, N-660)	17.35 MT
5.	38123910	Rubber Chemicals (Accelerators)	0.99 MT*
6	38121000	Rubber Chemicals (Anti-oxidants)	0.99 MT*
7	27129040	Misc Chemicals (Paraffin Wax)	8.00 MT*
8.	59021090	Nylon Tyre Cord Fabric dipped	11.00 MT

9.	79011100	Zinc Ingot	1.312 MT
10	38249900	Precipitated Silica	3.5 kg
11.	39209999	Reflective Tape (4.7 mm to 5.7 mm)	1.05 Mtr/Mtr content in the export product
12	59069990	Cotton Chafer (7mm to 9mm)	1.05 Mtr/Mtr content in the export product

***Value cap:** Chemicals and Miscellaneous may be allowed as per General Note 8 of HandBook of Procedure Vol II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	50 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001202AM23
RA File Number	34AX04000176 AM23
Licence No and Date	3411002334/06/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023	
1. % Solid Content of export	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	51 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001203AM23
RA File Number	34AX04000177 AM23
Licence No and Date	3411002335/06/06/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. %Solid Content of export

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	52 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001204AM23
RA File Number	34AX04000178 AM23
Licence No and Date	3411002336/06/06/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. % Solid Content of export

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	53 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001207AM23
RA File Number	34AX04000179 AM23
Licence No and Date	3411002338/06/06/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. %Solid Content of export

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	54 / NC/7/MEET/Nov/202324/9
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Case Status	Case Deferred
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001222AM23
RA File Number	05AX04000697 AM23
Licence No and Date	0511013037/06/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for examination.	

Case No.	55 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	PERFECT SALES ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001245AM23
RA File Number	04AX04000186 AM23
Licence No and Date	0411003428/07/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023	
1. Manufacturing process in detail. 2. Justification for 8% wastage	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	56 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001252AM23
RA File Number	34AX04000181 AM23
Licence No and Date	3411002359/07/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023	
1. %Solid Content of export	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	57 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001259AM23
RA File Number	08AX04000060 AM23
Licence No and Date	0811005129/08/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. % Content of PVDC coating in export. 2. Material balance sheet. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	58 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001288AM23
RA File Number	08AX04000372 AM23
Licence No and Date	0811005144/09/06/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: Fiber Glass Reinforced Products (HS Code : 39219099; 39259090 & 39269099)(Glass Roving, Fabric & Unsaturated polyester resin with fillers & catalyst pulled in heated moulds)) ITC HS Code of export Items: 39219099 Quantity: 4000000.0 KILOGRAMS (KGS) Import Items:	

ITC HS Code of Import	Import Item	Qty. recommended in Kg for unit Kg of resultant product.
39079120	1 .Unsaturated Polyester Resin	0.2819
70191200	2 .Glass Fiber Rovings	0.4385
70196900	3 . Glass Fabric (relevant)	0.2085
28258000	4. Antimonay Trioxide	0.0104
29093090	5. Decabromodiphenly Oxide	0.010
28230010	`6. Titanium Dioxide	0.0032

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	59 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001305AM23
RA File Number	05AX04000727 AM23
Licence No and Date	0511013140/10/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21. 06.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	60 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	DEVASHISH POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001339AM23
RA File Number	03AX04000796 AM23
Licence No and Date	0311015454/13/06/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Rubber Compound Sheet

ITC HS Code of export Items: 40059190

Quantity: 30000.0 KILOGRAMS (KGS)

Import Items:

S. No.	ITC HS Code of Import Items	Item description	Qty. recommended per kg of export
1	40027000	Relevant Synthetic Rubber- HNBR (Hydrogenated Nitrile Butadiene Rubber) (rubber content 59.2% minimum)	0.6512 kg
2	38121000	Anti-oxidants and peptizers	0.0088 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001380AM23
RA File Number	03AX04001158 AM23
Licence No and Date	0311015497/14/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	62 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001470AM23
RA File Number	03AX04000706 AM23
Licence No and Date	0311015647/17/06/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39173290	Thermoplastic Tubing - C-Flex OD - 0.75" ID - 0.50" Wall - 0.125	1750000.0 FEET	39039090	Thermo plastic C FLEX RESIN	1.05 Kg/Kg Content in Export
39173290	Thermoplastic Tubing - C-Flex(374-125-2S) OD - 0.25" ID - 0.125" Wall - 0.125"	1000000.0 FEET	39039090	Thermo plastic C FLEX RESIN	1.05 Kg/Kg Content in Export
39173290	Thermoplastic Tubing - C-Flex(374-250-2S) OD - 0.50" ID - 0.25" Wall - 0.125"	1250000.0 FEET	39039090	Thermo plastic C FLEX RESIN	1.05 Kg/Kg Content in Export
39173290	Thermoplastic Tubing - C-Flex(374-375-4S) OD - 0.625" ID - 0.375" Wall - 0.125"	1500000.0 FEET	54772.5	Thermo plastic C FLEX RESIN	1.05 Kg/Kg Content in Export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001498AM23
RA File Number	03AX04001750 AM23
Licence No and Date	0311015669/20/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	64 / NC/7/MEET/Nov/202324/9
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Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001517AM23
RA File Number	04AX04000245 AM23
Licence No and Date	0411003490/20/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

ITC HS Code of Export Item: 40129020

Qty.: 16186.0 KILOGRAMS (KGS)

Import items:

S. No.	ITC HS Code of Import Item	Description	Qty. per 100 Kg of export item
1	40012100	NATURAL RUBBER-)	54.09 Kg
2	40021990	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	28030010	CARBON BLACK	31.15 Kg
4.	72173030	Bead wire	2.95 Kg
5.	38123910	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg
6	28170010	ZINC OXIDE	2.48 Kg
7	29072100	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid, solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	65 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	TECHNOVA RECYCLING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001553AM23
RA File Number	03AX04001772 AM23
Licence No and Date	0311015703/21/06/2022
Norms Committee Decision:	
The committee considered the case and noted that the firm has not provided any technical details required to examine the case in past two years. Hence, the committee decided to reject the case	

Case No.	66 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001584AM23
RA File Number	03AX04001869 AM23
Licence No and Date	0311015765/22/06/2022
Norms Committee Decision:	
The committee considered the case and noted that the firm has not provided any technical details required to examine the case in past two years. Hence, the committee decided to reject the case	

Case No.	67 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	DEVASHISH POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001603AM23
RA File Number	03AX04000860 AM23
Licence No and Date	0311015798/23/06/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. To give proper composition of Rubber Compounded Sheet indicating net import content in it.
2. The total import and indigenous items quantity is coming as 1.0 Kg/per kg of export item whereas 2% wastage has also been indicated. It is to be clarified.
3. The quantity of carbon black and other indigenous chemicals appears to be very less and also to indicate whether any filler item is added in the export item.
4. End use of the export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	68 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001626AM23
RA File Number	08AX04000469 AM23
Licence No and Date	0811005299/23/06/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. Area of export product where printing is done.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	69 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	RIDDHI PACKAGING
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001666AM23
RA File Number	08AX04000495 AM23
Licence No and Date	0811005326/27/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232990	PP Woven Sacks Without Liner(Net Content in the export product 47500 KGS of PP Woven Fabrics)	50000.0 Kg	39269080	PP Woven Fabrics	46142.85 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	70 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	ASHIRVAD PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001710AM23
RA File Number	07AX04000450 AM23
Licence No and Date	0711004466/28/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39172390	CPVC Pipes and fittings of different types and sizes(CPVC Pipes and fittings of different types and sizes)	500.0 MTS	39049010	CPVC Resin	421.0 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	SRI RAMKARTHIC POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023

HQ File Number	HQRNORM APPLY 00001724AM23
RA File Number	32AX04000131 AM23
Licence No and Date	3211003288/28/06/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: Rubber Moulded components shed various sizes, ITC HS Code of Export item: 40169990 Quantity: 407767.0 KILOGRAMS (KGS) Import Item: POWERSIL (R) 310C6 MHIN/L2-8/7046 (Silicone Rubber)– (polysiloxanes or polydimethylsiloxanes) ITC HS Code of import item: 39100090 Quantity: 420000.0 KILOGRAMS (KGS) RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	72 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	SRI RAMKARTHIC POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004615AM24
RA File Number	NA
Licence No and Date	3211003288/28/06/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: Rubber Moulded components shed various sizes, ITC HS Code of Export item: 40169990 Quantity: 407767.0 KILOGRAMS (KGS) Import Item: POWERSIL (R) 310C6 MHIN/L2-8/7046 (Silicone Rubber)– (polysiloxanes or polydimethylsiloxanes) ITC HS Code of import item: 39100090 Quantity: 420000.0 KILOGRAMS (KGS) RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	73 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001749AM23
RA File Number	34AX04000277 AM23
Licence No and Date	3411002446/29/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Reason for asking high percentage of Glass fibre and stitch mat glass fiber fabric in Fibre-reinforced plastic (FRP) Pultruded profile. 2. End use of export items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	74 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00001765AM23				
RA File Number	03AX04001940 AM23				
Licence No and Date	0311015986/29/06/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39181090	SPC TILES/PVC TILES	500000.0 SQUARE METER (SQM)	39041020	PVC RESIN	1531500.0 Kg
			38122090	CAZN Stabilizer	82000.0 Kg
			34049020	PE WAX	11500.0 Kg
			27101978	Internal Lubricant	6500.0 Kg
			39029000	CPE Impact Modifier	35500.0 Kg

			39069090	ACR PVC PROCESSING AID	35500.0 Kg
			39204900	PVC PRINTING FILM (upto 0.15 MM +/-10%)	525000.0 SQM
			39189090	WEAR LAYER (upto 0.8 MM +/-10%)	525000.0 SQM
			32089090	UV LACQUER/UV VARNISH FOR PVC FLOORING	8500.0 Kg
			39189090	IXPE/FLOOR UNDERLAYMENT (upto 2 MM +/-10%)	525000.0 SQM
			35069999	HOT MELT GLUE/TECHNOMELT	10500.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	75 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001792AM23
RA File Number	34AX04000284 AM23
Licence No and Date	3411002471/01/07/2022
Norms Committee Decision:	
The committee considered the case and noted that the firm has not provided any technical details required to examine the case in past two years. Hence, the committee decided to reject the case	

Case No.	76 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001805AM23
RA File Number	52AX04001560 AM23

Licence No and Date	5211002745/01/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	77 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001807AM23
RA File Number	06AX04000112 AM23
Licence No and Date	0611001453/01/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Manufacturing process using all the raw material's application and also to indicate stage wise wastage. 2. Difference in PU COATED NONWOVEN FABRIC and PU SYNTHETIC LEATHER with end use of export item. 3. The Chemical name of Treatment Agent.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	78 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00001822AM23				
RA File Number	03AX04002043 AM23				
Licence No and Date	0311016057/04/07/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39181090	SPC TILES/PVC TILES	1000000.0 SQM	39041020	PVC RESIN	3063000.0 Kg
			38122090	CAZN Stabilizer	164000.0 Kg
			34049020	PE WAX	23000.0 Kg
			27101978	Internal Lubricant	13000.0 Kg
			39029000	CPE Impact Modifier	71000.0 Kg
			39069090	ACR PVC PROCESSING AID	71000.0 Kg
			39204900	PVC PRINTING FILM (upto 0.15 MM +/-10%)	1050000.0 SQM
			39189090	WEAR LAYER (upto 0.8 MM +/-10%)	1050000.0 SQM
			32089090	UV LACQUER/UV VARNISH FOR PVC FLOORING	17000.0 Kg
			39189090	IXPE/FLOOR UNDERLAYMENT (upto 2 MM +/-10%)	1050000.0 SQM
			35069999	HOT MELT GLUE/TECHNOMELT	21000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	79 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001851AM23
RA File Number	03AX04002022 AM23
Licence No and Date	0311016099/05/07/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39232100	PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES & LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE): 47,619.05 KGS.)	190476.0 Kg	39011010	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
			39012000	HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
			39011010	LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE)	Not Allowed

NOTE: Import Item no. 3 is not allowed as HS code mentioned is for primary form whereas import item asked is waste material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001882AM23
RA File Number	34AX04000332 AM23
Licence No and Date	3411002499/06/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39269099	PP Woven Fabric (Ground Cover)(NET CONTENT [PP GRANULES 445000 KGS, U V STABILIZER MASTER BATCH (containing not more than 20% UV Stabilizer) 20000 KGS, LLDPE GRANULES 20000 KGS, COLOUR MB 15000 KGS])	500000.0 Kg	39021000	PP GRANULES	4,24,772.727 Kg
			38123990	U V STABILIZER MASTER BATCH (containing not more than 20% UV Stabilizer)	20000.0 Kg
			39014010	LLDPE GRANULES	21000.0 Kg
			32061900	COLOR MB	15750.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	NEXON INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001891AM23
RA File Number	24AX04000096 AM23
Licence No and Date	2411001706/06/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39172390	CPVC PIPE(CPVC PIPE) (Contain 100000.0 Kg of CPVC Resin)	140000.0 Kg	39042200	CPVC COMPOUND GRANULES	100000.0

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	POLYFILL TECHNOLOGIES LLP
Meeting Number	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023

and Date					
HQ File Number	HQRNORM APPLY 00001894AM23				
RA File Number	34AX04000339 AM23				
Licence No and Date	3411002507/07/07/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39022000	Poly Iso Butylene Compound	200.0 MTS	39022000	Poly Iso Butylene Polymer	122.4 MTS
			39014010	LLDPE Granules	61.2 MTS
			39021000	Polymer Based Additives Such As HIFAX CA 7153S	10.2 MTS
			32061190	Titanium Dioxide	10.2 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	83 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	IMPEL EXPORTS				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00001900AM23				
RA File Number	07AX04000494 AM23				
Licence No and Date	0711004582/07/07/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39232100	PE CONTAINER LINER ARTICLES MADE OF LDPE/LLDPE(PE CONTAINER LINER ARTICLES MADE OF LDPE/LLDPE)	909090.0 Kg	39201019	Polyethylene Film (Articles Made of LDPE And LLDPE)	927271.8 Kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	84 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001948AM23
RA File Number	03AX04002046 AM23
Licence No and Date	0311016223/11/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39232100	PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES &LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE): 47,619.05 KGS.)	190476.0 Kg	39011010	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
			39012000	HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
			39011010	LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE)	Not Allowed

NOTE: Import Item no. 3 is not allowed as HS code mentioned is for primary form whereas import item asked is waste material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002073AM23
RA File Number	08AX04000611 AM23
Licence No and Date	0811005518/15/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Justification for 20% wastage indicating nesting wastage with the help of drawing of each product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	86 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002083AM23
RA File Number	04AX04000350 AM23
Licence No and Date	0411003640/15/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Justification for 20% wastage indicating nesting wastage with the help of drawing of each product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	87 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002128AM23
RA File Number	07AX04000493 AM23
Licence No and Date	0711004710/19/07/2022
Norms Committee Decision:	

The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence the committee decided to transfer the case to NC-I.

Case No.	88 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	WHITELOTUS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002177AM23
RA File Number	52AX04001527 AM23
Licence No and Date	5211002868/21/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 31.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	89 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	SANGHVI TECHNO PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002201AM23
RA File Number	08AX04000676 AM23
Licence No and Date	0811005604/22/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	90 / NC/7/MEET/Nov/202324/9					
Case Status	Case Approved					
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED					
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023					
HQ File Number	HQRNORM APPLY 00002252AM23					
RA File Number	03AX04001028 AM23					
Licence No and Date	0311016582/25/07/2022					
Norms Committee Decision:						
The committee considered the case as per agenda and decided to ratify the norms as under:-						
ITC HS Code of Export	Export Item	Quantity	ITC Code	HS of	Import item	Quantity

item			import item		
39011090	XLPE Sioplas Compound	321064.0 Kg	39011010	LLDPE Granules	3,17,740.908 Kg
			29319090	Tri Methoxy Vinyl Silane	4451.04732 Kg
			29096000	Di Cumylperoxide DCP	254.344 Kg
			29309099	Antioxidant	254.344 Kg
			39232990	Gusseted Bag	As per Packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	91 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002324AM23
RA File Number	05AX04001184 AM23
Licence No and Date	0511014006/28/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39077000	POLYESTER RESIN SOLUTION (Solid Content NLT 97%)	1 Kg	29173990	2METHYL1 3PROPANEDIOL	0.15 Kg
			39092090	AMINO RESIN	0.85 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002338AM23
RA File Number	03AX04000036 AM23
Licence No and Date	0311016695/29/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Semi conducting Compound Thermoset		39014090	Ethylene Butyl Acrylate	315.0 MTS
			28030010	Carbon Black	175.0 MTS
			29309099	Antioxidant	10.0 MTS
			29096000	Perkadox 14 SFL	10.0 MTS
			48191010	Octagon Jumbo Sleeves BOX	As per Packing Policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	93 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002452AM23
RA File Number	05AX04001092 AM23
Licence No and Date	0511014096/03/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	BOPP SELF ADHESIVE TAPES	5000000.0 Kg	39202090	BOPP FILM	2865789.47 Kg
			29161210	BUTYL ACRYLATE	2634210.53 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	94 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00005270AM23
RA File Number	NA
Licence No and Date	0511014096/03/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	BOPP SELF ADHESIVE TAPES	5000000.0 Kg	39202090	BOPP FILM	2865789.47 Kg
			29161210	BUTYL ACRYLATE	2634210.53 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	95 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002460AM23
RA File Number	09AX04000397 AM23
Licence No and	0911003439/04/08/2022

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Detail of indigenous input with quantity. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	96 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	PERFECT SALES ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002466AM23
RA File Number	04AX04000408 AM23
Licence No and Date	0411003762/04/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Manufacturing process in detail. 2. Justification for 8% wastage Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	97 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002567AM23
RA File Number	05AX04001306 AM23
Licence No and Date	0511014188/10/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	98 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved

Party Name	HINDUSTAN ADHESIVES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00002681AM23				
RA File Number	05AX04001352 AM23				
Licence No and Date	0511014332/17/08/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39199090	Biaxially Oriented Polypropylene Self adhesive tapes (Biaxially Oriented Polypropylene Self adhesive tapes)	5000000.0 SQUARE METER (SQM)	39199090	Biaxially Oriented Polypropylene Gummed Film in jumbo Rolls	5100000 SQUARE METER (SQM)
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	99 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002686AM23
RA File Number	26AX04000042 AM23
Licence No and Date	2611000668/18/08/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	100 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002710AM23
RA File Number	08AX04000821 AM23
Licence No and Date	0811005783/22/08/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. Catalogue and specification of import item no. 4

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	101 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002739AM23
RA File Number	08AX04000840 AM23
Licence No and Date	0811005809/23/08/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. Catalogue and specification of import item no. 4

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	102 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002757AM23
RA File Number	08AX04000853 AM23
Licence No and Date	0811005823/24/08/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. % Content of liquid epoxy resin and glycidyl ether in the export.
2. Provide complete COA report of export item.
3. Complete details of byproducts formed in stage 1 and stage 2 separately, their quantity and sale value.
4. % Loss claimed in each stage

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on

DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	103 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002759AM23
RA File Number	05AX04001431 AM23
Licence No and Date	0511014438/24/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Bicycle Nylon Tyres EPDM (Min. 7.5%) Rubber Compound with Reflective Tape (*Export Qty: 500 MT*)

ITC HS Code of Export item: 40115090

Quantity : 100 MT

Import items:

S.No.	ITC HS Code of import item	Import Item	Quantity recommended
1.	40012100	Natural Rubber	27.23 MT
2.	40021990	Synthetic Rubber (PBR)	5.00 MT
3.	40021990	Synthetic Rubber (SBR-1502)	6.34 MT
4.	40027000	Synthetic Rubber EPDM	8.00 MT
5.	28030010	Carbon Black (N-330, N-550, N-660)	17.35 MT
6.	38123910	Rubber Chemicals (Accelerators)	0.99 MT*
7.	38121000	Rubber Chemicals (Anti-oxidants)	0.99 MT*
8.	27129040	Misc Chemicals (Paraffin Wax)	8.00 MT*

9.	59021090	Nylon Tyre Cord Fabric dipped	11.00 MT
10.	79011100	Zinc Ingot	1.312 MT
11.	38249900	Precipitated Silica	3.5 kg
12.	39209999	Reflective Tape (4.7 mm to 5.7 mm)	1.05 Mtr/Mtr content in the export product
13.	59069990	Cotton Chafer (7mm to 9mm)	1.05 Mtr/Mtr content in the export product
*Value cap: Chemicals and Miscellaneous may be allowed as per General Note 8 of HandBook of Procedure Vol II. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	104 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002818AM23
RA File Number	08AX04000855 AM23
Licence No and Date	0811005839/29/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. % Content of liquid epoxy resin and Butyl glycidyl ether in the export. 2. Provide complete COA report of export item. 3. Complete details of byproducts formed in stage 1 and stage 2 separately, their quantity and sale value. 4. % Loss claimed in each stage Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	105 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002845AM23
RA File Number	05AX04001533 AM23
Licence No and Date	0511014533/30/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	106 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002866AM23
RA File Number	26AX04000047 AM23
Licence No and Date	2611000680/30/08/2022
Norms Committee Decision: The committee considered the case and noted that the firm has not provided any technical details required to examine the case in past two years. Hence, the committee decided to reject the case	

Case No.	107 / NC/7/MEET/Nov/202324/9
Case Status	Case Withdrawn
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00002966AM23
RA File Number	05AX04001585 AM23
Licence No and Date	0511014684/06/09/2022
Norms Committee Decision: This is a duplicate file generated due to a glitch in the software. therefore, the committee decided to withdraw the case.	

Case No.	108 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004409AM24
RA File Number	NA

Licence No and Date	0511014684/06/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. % Solid content in the export. 2. % Composition of export item. 3. Complete technical details as per Annexure to Appendix 4E. 4. Details of part license for this export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	109 / NC/7/MEET/Nov/202324/9				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023				
HQ File Number	HQRNORM APPLY 00003053AM23				
RA File Number	03AX04002257 AM23				
Licence No and Date	0311017784/12/09/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042200	PVC COMPOUND (Shoe Sole Grade)	50.0 MTS	39041020	PVC Resin	28.5 MTS
			29172000	Diocetyl Phthalate DOP	11.5 MTS
			38122090	Chlorinated Paraffins	3.0 MTS
			28365000	Calcium Carbonate	6.0 MTS
			38123990	Stabilizer	0.9 MTS
			32129090	Pigments	0.45 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	110 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00003163AM23
RA File Number	05AX04001732 AM23
Licence No and Date	0511014869/16/09/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the hard copy of the application has been received. The case is being differed for examination.	

Case No.	111 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00003337AM23
RA File Number	03AX04002874 AM23
Licence No and Date	0311018116/24/09/2022

Norms Committee Decision:

. The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Semi Conducting Compound Thermoset	250.0 MTS	39014090	Ethylene Butyl Acrylate EBA	157.5 MTS
			28030010	Carbon Black	87.5 MTS
			29309099	Antioxidant	5.0 MTS
			29096000	Perkadox 14 SFL	5.0 MTS

			48191010	Octagon Jumbo Sleeves BOX	AS Per Packing Policy
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	112 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00003391AM23
RA File Number	34AX04000618 AM23
Licence No and Date	3411002824/27/09/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	113 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00003599AM23
RA File Number	03AX04003368 AM23
Licence No and Date	0311018449/09/10/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023	
1. Net Weight of export product/Sq. Meter 2. Material balance sheet.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	114 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00003750AM23
RA File Number	03AX04003590 AM23

Licence No and Date		0311018589/15/10/2022			
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39232100	PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES &LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE): 47,619.05 KGS.)	190476.0 Kg	39011010	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
			39012000	HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
			39011010	LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE)	Not Allowed
NOTE: Import Item no. 3 is not allowed as HS code mentioned is for primary form whereas import item asked is waste material.					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	115 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00003786AM23
RA File Number	04AX04000591 AM23
Licence No and Date	0411004252/17/10/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023	
1. Justification for 20% wastage indicating nesting wastage with the help of drawing of each product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

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Case No.	116 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00003934AM23
RA File Number	03AX04003476 AM23
Licence No and Date	0311018892/27/10/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Semi Conducting Compound Thermoset	300.0 MTS	39014090	Ethylene Butyl Acrylate EBA	189.0
			28030010	Carbon Black	105.0
			29309099	Antioxidant	6.0
			29096000	Perkadox14 SFL	6.0
			48191010	Octagon Jumbo Sleeves BOX	As Per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	117 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00003985AM23

RA File Number	26AX04000064 AM23
Licence No and Date	2611000751/31/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Specifications like thickness, GSM etc., of all the import items and Fabric/sheet etc. should be in Sq. meter (not in meter). 2. Complete calculation of requirement of imported and indigenous items, indicating net import content and wastage separately. 3. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product. 4. Also to clarify/specify: a) Import item; 12 – Hardware Accessories. b) Import item; 13- model. c) Import item; 14 plastic parts. d) Import item; 15- plastic string, which is in number. e) Import item; 16- paper, which is in number f) Import item; 17 Silica gel , which is in number g) Import item; 18- Cutting Die, which is not a raw material. 5. Specifications with dimensions of export items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	118 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004008AM23
RA File Number	09AX04000680 AM23
Licence No and Date	0911003889/01/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Detailed specification of import item with photography.	

2. Item of import is Zipper. Please give quantity in number also.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	119 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004019AM23
RA File Number	32AX04000322 AM23
Licence No and Date	3211003883/01/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	120 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004234AM23
RA File Number	02AX04000434 AM23
Licence No and Date	0211003302/09/11/2022

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	8500.0 MTS	27101221	Light Naphtha	19283.1 MTS
			29011000	Solvent	127500.0 Kg
			38151900	Catalyst	3910.0 Kg

			38249900	Additives Atmer 163-LQ-(SG), Crodamide ER-MB-(GD), Kemamide E, Armoslip E, INNOSLIP-E, DHT-4A, STABIACE HT-P, Hycite 713	53337.5 Kg
			38123990	Anti-oxidants	20400.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS

Case No.	121 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004410AM23
RA File Number	03AX04004096 AM23
Licence No and Date	0311019282/17/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39232100	PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES &LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE): 47,619.05 KGS.)	190476.0 Kg	39011010	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
			39012000	HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
			39011010	LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE)	Not Allowed

NOTE: Import Item no. 3 is not allowed as HS code mentioned is for primary form whereas import item asked is waste material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	122 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004545AM23
RA File Number	04AX04000740 AM23
Licence No and Date	0411004498/23/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.07.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	123 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004583AM23
RA File Number	05AX04002366 AM23
Licence No and Date	0511015999/24/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	124 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004669AM23
RA File Number	07AX04001285 AM23
Licence No and Date	0711005808/29/11/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39232100	PP CONTAINER LINER(CONTENT OF Polypropylene Granules 423728.813 KGS)(PP CONTAINER LINER(CONTENT OF Polypropylene Granules 423728.813 KGS))	433728.0 Kg	39021000	Polypropylene Granules	377046.825 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	125 / NC/7/MEET/Nov/202324/9
Case Status	Case Rejected
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004683AM23
RA File Number	03AX04004297 AM23
Licence No and Date	0311019598/29/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 16.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	126 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004895AM23
RA File Number	04AX04000806 AM23
Licence No and Date	0411004588/08/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023	

1. Justification for 20% wastage indicating nesting wastage with the help of drawing of each product.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	127 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	POLYFILLTECHNOLOGIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00004948AM23
RA File Number	34AX04000816 AM23
Licence No and Date	3411003107/12/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011010	LLDPE COMPOUND	48.0 MTS	39011010	LLDPE Granules	48.44 MTS
			32042010	Optical Brightner	0.980 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	128 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00005065AM23
RA File Number	03AX04004452 AM23
Licence No and Date	0311020111/19/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39029000	P P Compound (containing 25 +/-1% Polypropylene & 75+/-1% Talc)	500.0 MTS	39021000	Polypropylene Granules	125.0 MTS
			25261020	Talc	375.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	129 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00005133AM23
RA File Number	03AX04004716 AM23
Licence No and Date	0311020146/20/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39232100	PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES & LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE): 47,619.05 KGS.)	190476.0 Kg	39011010	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
			39012000	HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
			39011010	LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE)	Not Allowed

NOTE: Import Item no. 3 is not allowed as HS code mentioned is for primary form whereas import item asked is waste material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	130 / NC/7/MEET/Nov/202324/9
Case Status	Case Approved
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00006088AM23
RA File Number	02AX04000610 AM23
Licence No and Date	0211003797/06/02/2023

Norms Committee Decision:

The committee noted that the case is pending for long time and no comments are forthcoming. Therefore, accordingly the case was considered and it was decided to ratify the **license as applied** as under:

SN	Export item	Quantity	Import item	Qty (kgs)
1	POWERSIL 310 C6 MH-IN/L7-0/7046 (SILICONES IN PRIMARY FORMS - OTHERS) Polydimethylsiloxane with vinyl groups + auxiliary	1 MT	Wacker Intermediate C 622 (Polydimethyl siloxane and Auxiliary)	972.20
			Elastosil ® Aux Castearat batch (Polydimethyl Siloxane and Auxiliary)	8.00
			Trigonox 101- 45S - PS / Elastosil® Aux Curing Agent C 6 [Organic Peroxide]	9.85
			Elastosil ® Colour Paste PT Black Standard/EL PT Universal Black (Polydimethylsiloxane and pigment and filler)	10.00

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	131 / NC/7/MEET/Nov/202324/9
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 9 and 12/12/2023
HQ File Number	HQRNORM APPLY 00001034AM24
RA File Number	04AX04000133 AM24
Licence No and Date	0411005456/23/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	